

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 105 OF 2015 &
IA NOS. 169 & 242 OF 2015**

Dated: 9th December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B. N. Talukdar, Technical Member (P&NG)**

In the matter of:

Bharat Petroleum Corporation Ltd.

.... Appellant(s)

Vs.

Sabarmati Gas Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Rajat Navet
Ms. Samya Talwar

Counsel for the Respondent(s) : Ms. Preksha Dugar
Ms. Sumiti Yadava for R-1
Mr. Sumit Kishore for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing
on **13.01.2017.**

**(B.N. Talukdar)
Technical Member (P&NG)**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vt